

No: 1/2008/Import Safety/FSSAI
Food Safety and Standards Authority of India
Ministry of Health & Family Welfare
FDA Bhavan, Kotla Road,
New Delhi -110002

Date: 15th March, 2011

Subject: Monitoring of Food Import from Japan for radioactive contamination- reg.

I am directed to refer to the subject mentioned above and state that following the recent earthquake in Japan and concerns of possible radiation leakage from affected nuclear plants, there is a need to increase the surveillance of food imports from Japan to ensure that they are safe for consumption. As a precautionary measure it has been decided to test samples of food articles, particularly fresh produce, exported from Japan after 11 March, 2011, such as seafood, fruits, vegetables and meat for radioactive contamination.

It is, therefore, requested to get above said food articles tested for radioactive contamination from BRIT (address is given below) before issuing no objection certificates to customs.



(Sumita Mukherjee)
Director

To:

The Authorised Officers, FSSAI
Chennai/Kolkata/Haldia/Mumbai/JNPT/Delhi

Copy to :-

1. Shri. Sandeep M. Bhatnagar, Joint Secretary (Customs), Room No. 156 B, North Block, Central Board of Excise and Customs, Department of Revenue, Ministry of Finance, New Delhi. Ph- 011-23092978, Fax- 011-23093475, Email – jscus@nic.in- It is requested to issue similar advice to the customs offices at all food import points(Sea/Land/ Air ports).
2. Food Safety Commissioners of all states for information and taking similar action wherever necessary.
3. Board of Radiation & Isotope Technology (BRIT/BARC), Vashi Complex, Sector 20, Navi Mumbai – 400 705. (Kind Attn: Shri. N. Jayachandran, Sr Manager, Labelled Bio molecules) – For information and necessary action.
4. Dr. A.K. Panda, Joint Secretary, Ministry of Health and Family Welfare Nirman Bhavan, New Delhi. Fax: 011-23063156.